

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 139 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2020**

Name of the Company: Krishna Gopal Mor

(Siddharth Polytex Pvt Ltd)

V/s

ROC Gujarat

Section: 252(3) of the Companies Act

ORDER

Learned PCS Mr. Dhiren Dave appeared for the Applicant.

Applicant is directed to serve notice on RD and ROC by Speed-post and E-mail and file proof of service within two weeks.

Matte to appear on 05.01.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 25th day of November, 2020